

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

36

T.C.P. No. 67/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: M/s. J C Mansukhani & Ors.

V/s

M/s. Man Industries (India) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Pratik Thaveri Associate

1/b ANM Global
Inc.

Pratik Thaveri

Vishal Maheshwari

1/b VM Legal Adv. for
Respondent No. 8.

Vishal

Aditya Pimple

a/w sayalee Kulkarni

1/b orbit law service

(For Petitioner - JCM group)

ORDER

Aditya

TCP No. 67/397-398/NCLT/MB/MAH/2016

The Counsel for the Petitioner as well as the Respondent are present.

On the MA filed by the Petitioner, the Respondents in the Application are hereby directed to file reply, if any, within three weeks hereof and rejoinder, if any within three weeks thereafter.

List this matter on 26.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)